

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

New Delhi, the 31st July, 1985.

NOTIFICATION
INCOME-TAX

No. 6351 (F.No.203/197/84-ITA.II) : In continuation of this Office Notification No. 4441 (F.No.203/59/81-ITA.II) dated 25.1.1982, it is hereby notified for general information that the Institution mentioned below has been approved by Department of Science & Technology, New Delhi, the Prescribed Authority for the purposes of clause (iii) of sub-section (1) of Section 35 (Thirty five/One/Three) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Institution" subject to the following conditions:-

- i) That the Karve Institute of Social Service, Pune will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Institute will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Institute will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- iv) That the said Institute will apply to Central Board of Direct Taxes, Ministry of Finance (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

" Karve Institute of Social Service, Pune ".

This Notification is effective for a period from 1.4.1984 to 31.3.1987.

Prish Dave

Note:- Principal rules were published under Notification No. S.O. 969 dated 26.3.1962 and subsequently amended by S.O. No. 2029 dated 30.6.1962, 2565 dated 9.8.1962, 2508 dated 20.8.1963, 511 dated 6.2.1964, 2567 dated 27.7.1964, 3660 dated 13.10.1964, 169 dated 4.1.1965, 591 dated 15.2.1965, 860 dated 8.3.1965, 1086 dated 30.3.1965, 1886 dated 10.6.1965, 2153 dated 2.7.1965, 2704 dated 27.8.1965, 129 dated 13.1.1966, 2451 dated 10.8.1966, 598 dated 13.2.1967, 846 dated 10.3.1967, 1949 dated 28.5.1967, 2460 dated 22.7.1967, 3218 dated 6.9.1967, 4523 dated 21.12.1967, 813 dated 29.2.1968, 1112 dated 18.3.1968, 1256 dated 22.5.1968, 2751 dated 2.8.1968, 2883 dated 24.8.1968, 3494 dated 25.9.1968, 624 dated 14.2.1969, 625 dated 14.2.1969, 2000 dated 23.5.1969, 2006 dated 24.5.1969, 4427 dated 29.10.1969, 5056 dated 29.12.1969, 152 dated 9.1.70, 719 dated 23.2.1970, 3398 dated 14.10.1970, 3769 dated 18.11.1970, 4001 dated 16.12.1970, 1917 dated 20.2.1971, 1997 dated 11.5.1971, 2168 dated 28.5.1971, 2272 dated 31.5.1971, 5596 dated 30.12.1971, 175(E) dated 6.3.1972, 436(E) dated 21.6.1972, 573(E) dated 1.9.1972, 703(E) dated 15.11.1972, 159(E) dated 20.3.1973, 160(E) dated 20.3.1973, 369(E) dated 2.7.1973, 128(E) dated 28.2.1974, 291(E) dated 14.5.1974, 597(E) dated 21.9.1974, 615(E) dated 17.10.1974, 627(E) dated 2.11.1974, 725(E) dated 19.12.1974, 25(E) dated 10.1.1975, 295(E) dated 1.7.1975, 534(E) dated 24.9.1975, 543(E) dated 26.9.1975, 710(E) dated 18.12.1975, 134(E) dated 23.2.1976, 197(E) dated 15.3.1976, 266(E) dated 31.3.1976, 275(E) dated 1.4.1976, 420(E) dated 19.6.1976, 615(E) dated 16.9.1976, 842(E) dated 30.12.1976, 18(E) dated 12.1.1977, 23(E) dated 13.1.1977, 210(E) dated 5.3.1977, 640(E) dated

720(E) dated 14.10.1977, 730(E) dated 18.10.1977, 827(E)
dated 8.12.1977, 24(E) dated 13.1.1978, 178(E) dated
17.3.1978, 222(E) dated 31.3.1978, 351(E) dated 24.5.1978
355(E) dated 25.5.1978, 363(E) dated 29.5.1978, 433(E)
dated 7.7.1978, 464(E) dated 24.7.1978, 725(E) dated
23.12.1978, 58(E) dated 30.1.1979, 146(E) dated 20.3.1979,
324(E) dated 30.5.1979, 416(E) dated 21.7.1979, 607(E) dated
29.10.1979, 608(E) dated 29.10.1979, 609(E) dated 29.10.1979,
641(E) dated 6.11.1979, 40(E) dated 19.1.1980, 351(E) dated
26.5.1980, 396(E) dated 12.6.1980, 434(E) dated 18.6.1980,
562(E) dated 24.7.1980, 695(E) dated 29.8.1980, 832(E)
dated 1.10.1980, 894(E) dated 17.11.1980, 931(E) dated
1.12.1980, 46(E) dated 22.1.1981, 47(E) dated 22.1.1981,
116(E) dated 20.2.1981, 139(E) dated 23.2.1981, 396(E) dated
30.5.1981, 492(E) dated 19.6.1981, 558(E) dated 14.7.1981,
618(E) dated 1.8.1981, 824(E) dated 21.11.1981, 104(E) dated
27.2.1982, 268(E) dated 12.4.1982, 365(E) dated 27.5.1982,
372(E) dated 29.5.1982, 433(E) dated 21.6.1982, 448(E) dated
23.6.1982, 472(E) dated 2.7.1982, 546(E) dated 31.7.1982,
128(E) dated 21.2.1983, 131(E) dated 23.2.1983, 146(E)
dated 26.2.1983, 151(E) dated 18.2.1983, 152(E) dated
29.2.1983, 274(E) dated 31.3.1983, 338(E) dated 2.6.1983,
600(E) dated 19.8.1983, 789(E) dated 1.11.1983, 825(E)
dated 18.11.1983, 34(E) dated 21.1.1984, 527(E) dated
24.7.1984, 757(E) dated 1.10.1984, 824(E) dated 7.11.1984,
952(E) dated 21.12.1984, 65(E) dated 31.1.1985, 91(E) dated
4.2.1985, 205(E) dated 19.3.1985. 529(E) dated 17.7.1985.